

The Minister of State in the Department of Parliamentary Affairs and Communications (Shri Jaganatha Rao):

(a) The present 2000 line Exch. at Srinagar will be extended to 3300 lines by the end of 1966. Its further expansion to 4500 lines is likely to be completed during 1968.

(b) The expenditure for the works mentioned above will be Rs. 30.18 lakhs (approx.)

Aligarh University Bill

403. Dr. M. S. Aney: Will the Minister of Education be pleased to state the time by which the Aligarh University Amendment Bill be introduced?

The Minister of Education (Shri M. C. Chagla): Long term legislative proposals to amend the Aligarh Muslim University Act and Statutes are expected to be introduced in the Parliament as soon as the Banaras Hindu University (Amendment) Bill, 1965, which is pending before the Lok Sabha, is passed.

Attack by East Pakistan Riflemen across Haridaspur Border

404. Shri Baswant:
Shri Vishwa Nath Pandey:
Shri Hukam Chand
Kachhavalya:
Shri Bade:
Shri Basumatari:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 1000 Pakistanis backed by a contingent of 20 men of the East Pakistan rifles attacked Indian nationals across the Haridaspur border in the Chapra Police Station of the Nadia district on the 12th June, 1966 as a result of which several persons were wounded and injured; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya

Charan Shukla): (a) A number of Pak nationals accompanied by about 20 men of the East Pakistan Rifles trespassed into Indian territory and hurled brickbats on Indian nationals. Five Indian nationals received injuries.

(b) A protest has been lodged by the District Magistrate, Nadia, with the Deputy Commissioner, Kushtia, East Pakistan.

Bastar Incident

405. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in May last a memorandum signed by several M.Ps. and M.L.As. was submitted to the President, embodying certain demands in connection with the tragic incidents that took place in Bastar in March last and the inquiry commission set up by the Madhya Pradesh Government; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Shri A. B. Vajpayee, M.P. accompanied by certain other M.Ps. and M.L.As. met the President on 2-4-1966 and presented to him a petition signed by 75 Members of Legislative Assembly of Madhya Pradesh. Since a Commission of Inquiry had already been set up by the State Government, no action on the demands was considered necessary.

Kidnapping of a Policeman in Delhi

406. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 3980 on the 20th April, 1966 regarding the abduction of a Head Constable of the Delhi Police from a Check Post on Rohtak Road, Delhi and state:

(a) whether the investigation in this regard has since been completed; and